

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 19th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ))	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Siddharth Chauhan, Adv. for State of CG Mr. Om S. Shrivastava, Adv. for MoEF
FOR DIRECTION			
2.	Original Application No. 02/2019 (CZ) (I. A. No. 02/2019)	Manisha Dwivedi Vs. State of Madhya Pradesh & Ors.	Mr. Apoorv Pandey, Adv. for Applicant
FOR ADMISSION			
3.	Original Application No. 04/2019 (I.A. No. 07/2019 I.A. No. 13/2019)	Dipankar Mukherjee Vs. State of Madhya Pradesh & Ors.	Ms. Kanupriya Tiwari, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 31/2018	Sheikh Altaf Vs. State of M.P. & Ors.	Mr. Manoj Kumar Agrawal, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for R-1 & 3 to 6
FOR HEARING			
5.	Original Application No. 04/2015 (CZ) (M.A. No. 401/2017)	Kishore Samrite Vs. Union of India & Ors.	Mr. Vivek Chouhary, Adv. for Applicant
6.	Original Application No. 50/2015 (CZ) (I.A. No. 12/019)	Sanjiv Tiwari Vs. Digamber Jain & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
7.	Original Application No. 54/2015 (CZ)	Babulal Jajoo Vs. State of Rajasthan & Ors.	Dr. M. S. Kachhawa, Adv. for Applicant
8.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi & Ors. Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. Nilava Bandhyopadhya & Mr. Tushar Roy, Advs. for R-2 Mr. Sandeep Singh, Adv. for R-3 to 6 Mr. Siddharth Chauhan, Adv.

9.	Original Application No. 414/2018 (M.A. No. 833/2018, M.A. No. 1749/2018 & M.A. No. 1757/2018) (Earlier O. A. No. 127/2013 (THC) (CZ))	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Malini Sud & Mr. Vikas Mishra, Adv. Mr. Dharamvir Sharma, Adv.
----	--	---	--

For orders, cause list and other information please visit our website: www.greentribunal.gov.in